

tricity works out to 16.10 paise per unit.

(d) Yes, Sir.

(e) Being a project in the young Himalayas, where the geology is heterogenous, serious problems were encountered in the course of construction requiring changes in design, which involved increase in quantities and scope of work. This has resulted in the construction taking a longer time than originally envisaged.

**Proposal to improve the condition of Calcutta, A.I.R.**

3026. SHRI SATYAGOPAL MISRA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is a proposal under the consideration of the Government of India to improve the condition of the Calcutta centre of All India Radio;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER OF INFORMATION AND BROADCASTING (KUMARI KUMUDBEN M. JOSHI): (a), (b) and (c). Improvement in any station of All India Radio in respect of programme production, transmission and general administration is a continuing process and Calcutta station is no exception. It is the endeavour of the Government to effect all round improvement in facilities at AIR stations, subject to norms, priorities and available resources. Facilities available at the Calcutta station are considered adequate for the present requirements.

**Conference of Editors of News Papers**

3027. SHRI SATISH AGARWAL: SHRI N. K. SHEJWALKAR: DR. VASANT KUMAR PANDIT:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that a Conference was held recently in Bombay

of the Editors of the small and medium Newspapers in the Country;

(b) whether it is also a fact that huge sums of money were spent by the State Government on travelling, lodging and boarding expenses of the delegates;

(c) whether any central assistance was given for this conference, and if so, the amount thereof; and

(d) whether the Central Government propose to hold any conference of the big newspapers in the country?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI KUMUDBEN M. JOSHI): (a) Yes, Sir.

(b) An approximate amount of Rs. 5.65 lakhs was spent on the Conference by the State Government.

(c) No, Sir.

(d) There is no such proposal under the consideration of the Government at present.

**Scholarships offered by Doordarshan for training abroad**

3028. SHRI RAM AVADH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) how many scholarships were offered by different countries to 'Doordarshan' for training their programme staff in the past three years;

(b) how many scholarships were utilised and who were the persons sent for training abroad;

(c) how many scholarships were not utilised; and

(d) the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI KUMUDBEN M. JOSHI): (a) No

offer of scholarship from foreign countries for training the programme staff was received by Doordarshan during the last 3 years. However, programme staff of Doordarshan have been sent abroad from time to time for training or for attending various Workshops whenever such offers are received from foreign countries/organisations.

(b) to (d). Do not arise.

**Establishment of reserves for oil and petro-chemicals company**

3029. SHRI CHHITTUBHAI GAMBIT: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether there is any proposal under consideration of Government to establish more recoverable reserves of oil and conserve them during the Sixth Five Year Plan period;

(b) whether some petro-chemical complexes would be established, besides the one functioning at Baroda; and

(c) if so, whether Government have appointed any committee regarding the selection of their locations and if so, the details thereof?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) Yes, Sir.

(b) Government have decided in principle to set up two gas crackers and its downstream units one in Maharashtra and another in Gujarat. A letter of intent has also been issued to Govt. of West Bengal for setting up a petro-chemical complex at Haldia.

(c) The two Site Selection Committees appointed for the purpose recommended unanimously to locate the Petrochemical Complexes one at Usar, South of Thal-Vaishet and another at Kavas in Gujarat.

3030. SHRI KAMLA MISHRA MADHUKAR: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that the dismal Crude prospects have caused a sharp rise in demand for industrial alcohol;

(b) if so, whether it is a fact that many of the sugar mills and Khand-sari units in the country either throw away their molasses or sell them as cattle feed; and

(c) if it is so, what measures are proposed to be taken for the proper utilisation of molasses?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) No Sir.

(b) As reported by the State Governments at the meeting of the Central Molasses Board on 11-11-1980, in the Molasses year 1979-80, out of a total availability of 20.75 lakh tonnes, 19.71 lakh tonnes were utilised, leaving a carry over of 1.04 lakh tonnes. Out of the 19.71 lakh tonnes of molasses utilised as much as 17.54 lakh tonnes was used for alcohol production, the balance being used for other purposes including manufacture of cattle feed.

(c) The production and disposal of molasses is regulated by the Molasses Control Order 1961, which is applicable in all the States except Bihar, Haryana, U.P., Maharashtra, Punjab and West Bengal. These latter State Governments have similar Molasses Control Orders of their own. The Molasses Control Order provides for a separate funding, equal to 1/3rd of the sale proceeds of the molasses, to be utilised for the construction, by the sugar factories, of proper and adequate storage facilities for molasses. The State Governments have been advised to expedite the construction by sugar factories of adequate